

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II

SPECIAL BENCH(Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH, HELD ON 13.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/204/2021
NAME OF THE COMPANY	Royalaseema Steel Re-Rolling Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Sac Iron & Steel Pvt Ltd
NAME OF THE RESPONDENT(S)	Royalaseema Steel Re-Rolling Mills Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the petitioner appeared via video conference. Issue NOTICE to the respondent. Petitioner is directed to serve notice by Speed Post and by e-mail and file affidavit of service within two weeks.

Matter to appear for further consideration on 17.09.2021.

MEMBER (T)

MEMBER(J)

Pavani